

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 39 of 2011

The Commissioner of Income Tax (Central) Patna

... .. Appellant

Versus

Shri Tilak Raj Ajmani

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. Amit Kumar, Advocate
For the Respondent : Mr. Parth Jalan, Advocate

Oral Order

10/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)